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O.A.No.280/2009

ORDER DATED 30<sup>th</sup> MARCH, 2010

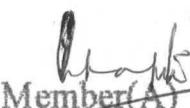
Coram:

**Hon'ble Mr. C.R. Mohapatra, Member (A)**

Gouranga Mandal.....Applicant.  
Vs.  
Union of India & Ors. ....Respondents.

Mr. P.C. Biswal, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application for which he has filed a Memo today. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.

  
Member(A)